

**COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 88 OF 2019 &
IA NO. 372 OF 2019**

Dated : 17th July, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

**Tata Power Company Limited (Transmission) ... Appellant(s)
Versus
Maharashtra Electricity Regulatory Commission & Anr. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Basava Prabhu S. Patil, Sr. Adv.
Ms. Molshree Bhatnagar
Mr. Geet Ahuja

Counsel for the Respondent(s) : Mr. S. K. Raungta, Sr. Adv.
Ms. Pratiti Rungta
Mr. Sumit Pargal for R-1

Mr. Sajan Poovayya, Sr. Adv.
Mr. Shudhanshu Choudhari
Mr. Yogesh S. Kolte
Ms. Surabhi Guleria
Mr. Mahesh Shinde for R-2

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **21.08.2019 at 2.30 p.m.**

**(S. D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

tpd/mkj

